

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 9
(IB)-307/ND/2021

IN THE MATTER OF:

Shirdi Industries Ltd. ...

Applicant

Vs.

M/s United Concepts And Solutions Pvt. Ltd. ...

Respondent

Order under Section 9 of IBC.

Order delivered on 01.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Jayesh Rathod, Adv.

For the Respondent:

ORDER

Due to technical issue, Learned Counsel for the applicant is not audible.

list on 02.07.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH